GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:268
ANSWERED ON:20.11.2002
EXTRADITION OF MUSIC DIRECTOR
GADDE RAMAMOHAN;M.V.V.S MURTHI

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Union Government have taken various steps for the extradition of Nadeem, music director from London for his alleged involvement in the Gulshan Kumar murder case; and
- (b) if so, the details thereof with the progress made so far?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI YASHWANT SINHA)

- (a) Yes.
- (b) Government of India made a request to Government of UK in November, 1997 for extradition of Nadeem Akhtar Saifi, the main accused involved in Gulshan Kumar murder case. The concerned Divisional Court in London disallowed the extradition request in December 2000. India's application for permission to appeal this decision was turned down by the House of Lords in March 2001 and Mr. Nadeem Akhtar Saifi was released.